

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 601**  
TO BE ANSWERED ON 28.11.2024

**PARTICULARLY VULNERABLE TRIBAL GROUPS**

601. SHRI ARUN BHARTI:

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the data of the various Tribes which are classified under the Particularly Vulnerable Tribal Groups (PVTGs) and the number of individuals who fall under them;
- (b) the details of the total investment allocated for the effective implementation of the campaign by the Government, including the State-wise allocation of the funds along with the expenditure incurred for conducting the campaign so far;
- (c) the details of the number of Tribal people who have already acquired and in possession of the essential documents which are provided under the PM-JANMAN Mission such as Aadhaar Card, Pattas for FRA, etc.; and
- (d) the steps proposed to be taken by the Government to ensure the effective implementation of various Government schemes under the PM-JANMAN Mission in the tribal areas?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

**(a):** There are 75 groups of most vulnerable sections amongst the tribal communities who are classified as the Particularly Vulnerable Tribal Groups (PVTGs) spread over 18 States and 1 Union Territory. In view of the implementation of PM JANMAN, the Ministry of Tribal Affairs through the State Governments/ UT Administration/departments including Gujarat has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations under PM JANMAN. Based on the data captured (as on 21.11.2024), the number of PVTGs and Districts, State/UT-wise including Gujarat, are tabulated at **Annexure-I**.

**(b):** Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) has total budgetary outlay of Rs.24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr). The State/UT-wise sanction of funds under PM JANMAN, Ministry-wise, is at **Annexure-II**.

**(c) & (d):** In coordination with State Governments, IEC camps have been organized which were aimed at facilitating in preparation of basic documents like Aadhar Card, Caste certificate, Jan Dhan bank account which are required for availing benefits under different schemes including PM KISAN Samman Nidhi, Ayushman Card, PM Awas, MNREGA etc. In furtherance, Districts have been advised to engage Common Services Centers (CSC) to facilitate preparation of these basic documents. The actual number beneficiaries to be covered under these Abhiyan is subjected to eligibility criteria of specific guidelines of concerned interventions as per norms approved.

**Annex referred to in reply to part (a) of Lok Sabha Unstarred Question No.601 for answer on 28.11.2024 raised Shri Arun Bharti regarding “Particularly Vulnerable Tribal Groups”**

Estimate of PVTG population and districts based on the mobile application-based habitation survey by State Governments / UT Administrations/department (as on 21.11.2024)

S.No	State*	No. of Districts	PVTG Population
1	ANDAMAN & NICOBAR	2	191
2	ANDHRA PRADESH	13	492552
3	CHHATTISGARH	18	229743
4	GUJARAT	20	153516
5	JHARKHAND	24	398952
6	KARNATAKA	5	57448
7	KERALA	6	29511
8	MADHYA PRADESH	24	1229201
9	MAHARASHTRA	17	623143
10	ODISHA	14	300436
11	RAJASTHAN	1	128456
12	TAMIL NADU	21	380376
13	TELANGANA	10	63194
14	TRIPURA	8	273240
15	UTTAR PRADESH	1	3527
16	UTTARAKHAND	7	92233
17	WEST BENGAL	4	67087
<b>Grand Total</b>		<b>195</b>	<b>4522806</b>

\* Bihar and Manipur are the other States covered under Abhiyan.

Annex referred to in reply to part (b) of Lok Sabha Unstarred Question No.601 for answer on 28.11.2024 raised Shri Arun Bharti regarding "Particularly Vulnerable Tribal Groups"

State/UT-wise, sanction of funds under PM-JANMAN, Ministry-wise (as on 20.11.2024)

(value in RS crores)

S. No.	Name of State	MoRD (PM AY-G)	MoRD (PM GSY)	MoHFW (NRHM)	MoWCD (POSHAN 2.0)	MoE (S SA)	MoP (RDSS)	MN RE	MoC (DoT-USOF)	MoTA	
										MP C	VDV K
1	ANDHRA PRADESH	44.33	280.53	40.31	43.44	18.85	88.71	8.38	94.5	14.97	3.105
2	CHHATTISGARH	200.63	1698.92	19.65	32.28	68.3	38.17	6.42	21.6	8.52	1.1976
3	GUJARAT	94.46	1.24	5.76	8.04	13.75	0	0	12.6	1.66	0.525
4	JHARKHAND	54.54	113.86	7.45	13.32	27.5	74.13	11.71	4.5	0.62	1.438
5	KARNATAKA	6.24	55.62	1.69	2.88	2.3	3.77	0.9	9	3.33	0.892
6	KERALA	1.36	0.00	7.45	0.84	10.1	0.86	0	6.3	2.29	0.2166
7	MADHYA PRADESH	1575.11	836.21	25.07	111.24	117.3	143.39	10.3	18.9	25.99	2.5755
8	MAHARASHTRA	100.54	0.00	26.42	26.4	35.75	26.61	0	8.1	12.47	1.812
9	ODISHA	263.72	149.75	16.94	14.64	82.5	0	0	13.5	24.64	1.7765
10	RAJASTHAN	167.68	68.86	2.03	10.8	9.2	40.34	0	0.9	3.33	4.3296
11	TAMIL NADU	31.14	0.00	35.57	5.04	14.91	29.89	0	0.9	10.09	1.2015
12	TELANGANA	0	66.85	4.74	10.2	19.75	6.79	1.63	4.5	2.91	0.7305
13	TRIPURA	153.97	114.32	2.03	20.04	37.6	61.52	8.52	9	4.57	1.27
14	UTTAR PRADESH	2.04	0.00	0.68	0.12	5.5	1.1	0	0	0.83	0.1595
15	UTTARAKHAND	26.38	0.00	8.13	0.96	7.35	0.6	0	0	3.01	0.157
16	WEST BENGAL	0	0.00	4.74	0	0	0	0	0	0.00	0
17	ANDAMAN & NICOBAR	0	0.00	0	0	0	0	0	0	0.00	0.028
18	MANIPUR	0	0.00	0	5.04	5.5	0	0	0	0.00	0
19	BIHAR	0	0.00	0	5.88	0	0.28	0	0	0.00	0
<b>GRAND TOTAL</b>		<b>2722.14</b>	<b>3386.2</b>	<b>208.66</b>	<b>311.16</b>	<b>476.16</b>	<b>516.16</b>	<b>47.86</b>	<b>204.3</b>	<b>119.24</b>	<b>21.41</b>

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